

IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT -I)  
NEW DELHI.

7(ND)/2013

**In the matter of:**

M/s. Jhankar Banquets Pvt. Ltd.

... Applicant

v.

M/s. Vista Hospitality Ltd. & Ors.

...Respondent

**SECTION:** Under Section 397/398

**Order delivered on 23.11.2017**

**Coram**

R.VARADHARAJAN,  
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN,  
HON'BLE MEMBER(TECHNICAL)

For the applicant.

Mr. Virender Ganda, Sr. Adv.  
Mr. Rakesh Kumar, Adv.  
Ms. Chetna, Adv.

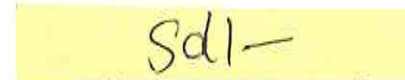
For the respondent

-

**ORDER**

Due to paucity of time the matter is adjourned to 22.01.2018.

  
(DEEPA KRISHAN)  
MEMBER(TECHNICAL)

  
(R.VARADHARAJAN)  
MEMBER(JUDICIAL)

\*KCS\*